POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

NEW HORIZON LEASING & FINANCE LIMITED

Reg. Office: 24/26, Cama Building, 1st Floor, Dalal Street, Fort, Mumbai - 400 001

The details subsequent to the completion of the offer made vide Public Announcement on August 14, 2008 & Corrigendum Public Announcement on September 29, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. T Rajkumar (Acquirer), to acquire 2,00,000 equity shares of Rs.10/- each representing 20% of the total Equity Shares (20.86% of the voting capital) of New Horizon Leasing & Finance Limited ("Target Company") at an offer price of Rs. 10 (Rupees Ten only) per fully paid-up equity share and Rs. 5 (Rupees Five Only) per partly paid up equity share, payable in cash ("the offer") is as under:

1. Name of the Target Company	New Horizon Leasing & Finance Limited
2. Name and Address of the Acquirer	Mr. T Rajkumar residing at 705D, Avinashi Road, Coimbatore - 641 018
3. Name of Manager to the Offer	Chartered Capital And Investment Limited
4. Name of Registrar to the Offer	NA
5. Offer Details:	
a. Date of opening of the offer	Wednesday, October 8, 2008
b. Date of closing of the offer	Monday, October 27, 2008

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Price payable to shareholders in the open offer	Rs. 10 per fully paid-up equity share and Rs. 5 per partly paid up equity share		Rs. 10 per fully paid-up equity share and Rs. 5 per partly paid up equity share	
(2)	Shareholding of acquirer before SPA/PA	Nil		Nil	
(3)	Shares acquired by way of SPA	5,50,000 (55.00%)		5,50,000 (55.00%)	
(4)	Shares acquired in the open offer	2,00,000 (20.00%)		64,500 (6.45%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 20,00,000		Rs. 6,45,000	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirer (2+3+4+6)	7,50,000 (75.00%)		6,14,500 (61.45%)	
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer#	Pre offer	Post offer#
		3,75,800 (37.58%)	2,50,000 (25.00%)	3,75,800 (37.58%)	3,85,500 (38.55%)

% has been calculated on the total Equity Capital of the Target Company.
# The balance shares held by the existing promoter group after the completion of the Open Offer have been added in the public category.

7. Status of Escrow Account : Yet to be released.
8. Payment of Interest : NA.
9. Status of Investor complaints : Nil
10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

The Acquirer, Mr. T Rajkumar, accepts full responsibility for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in the Regulations and subsequent amendments thereof.

Issued on behalf of Mr. T Rajkumar, by Manager to the offer

Chartered Capital And Investment Ltd.
711, Mahakant, Opp. V S Hospital, Ellisbridge, Ahmedabad - 380006. Tel: +91-79-2657 7571/2657 5337,
Fax: +91-79-2657 5731. **Email:** info@charteredcapital.net, **Website:** www.charteredcapital.net
Contact person: Mr. Sagar Bhatt

Date: November 8, 2008 **Place: Ahmedabad**

Sobhagya